GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

STARRED QUESTION NO:373 ANSWERED ON:06.12.2010 PRADHAN MANTRI GRAM SADAK YOJANA Sinha Shri Shatrughan;Yadav Shri Hukamdeo Narayan

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether central agencies were entrusted the work of construction of roads in various States including Bihar under the Pradhan Mantri Gram Sadak Yojana (PMGSY):
- (b) if so, the agency-wise and length of road in kilometers proposed for construction by each agency and actually constructed in the various States during the last three years, State-wise;
- (c) the amount of funds released and utilized alongwith the reasons for underutilization;
- (d) whether any responsibility has been fixed for non-completion of works; and
- (e) if so, the details thereof?

Answer

MINISTER OF RURAL DEVELOPMENT (DR. C. P. JOSHI)

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to part (a) to (e) of the Lok Sabha Starred Question No. 373 due for reply on 06.12.2010

- (a): Yes, Sir. Central Agencies have been engaged for implementation of road projects under Pradhan Mantri Gram Sadak Yojana (PMGSY) in Bihar, Jharkhand and Tripura.
- (b): In the case of Bihar, the projects for implementation of PMGSY works are directly sanctioned to five Central Agencies. The length of road projects sanctioned to these agencies and completed by them during last three years is given in Annexure. In the case of Jharkhand and Tripura, the road projects are not sanctioned to the Central Agencies by this Ministry. The road projects to these agencies are assigned by the State Governments and agency wise details are not maintained in the Ministry.
- (c): Agency- wise details indicating number of road works and length sanctioned and completed during last three years is given in Annexure. Since 2004-05, a sum of Rs. 4012.78 crore has been released to these agencies till October, 2010 and expenditure reported is Rs.3,783.39 crore.
- (d)&(e): Rural Road is a State subject and PMGSY is a one time special intervention of Central Government to improve the Rural Infrastructure through construction of roads. The rural roads under PMGSY are constructed, maintained and owned by the respective State Governments. As such, the responsibility of timely completion of these roads lies with the State Governments. The cost escalation due to delay in completion of works is borne by the executing Agency.